

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **23.02.2021** at **2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/144/2020 IN MA/343/2019 IN CP/193/IB/2018
NAME OF PETITIONER : Sundaresan Nagarjan RP, (P Dot G Constructions Pvt Ltd)
NAME OF RESPONDENT : Sai trading & Interiors & 2 Ors
SECTION : Rule 11 & Rule 55 Of NCLT Rules 2016

ORDER

Due to lack of coram, the matter stands adjourned to **29.03.2021**.


(K.NATARAJAN)
Deputy Registrar

MS